

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A' BENCH, KOLKATA
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President &
Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 1954/KOL/2019
Assessment Year: 2012-2013**

Vikram & Sons(HUF),..... Appellant
58/3, Biplabi Rashbehari Basu Road,
Kolkata-700001
[PAN:AABHV3792F]

-Vs.-

Income Tax Officer,..... Respondent
Ward-36(4), Kolkata,
110, Shantipally, Aayakar Bhawan Poorva,
Kolkata-700107

Appearances by:

Shri Miraj D. Shah, A.R., appeared on behalf of the assessee
Smt. Ranu Biswas, Addl. CIT, appeared on behalf of the Revenue

Date of concluding the hearing : February 12, 2021
Date of pronouncing the order : February 12, 2021

O R D E R

Per Bench:-

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-15, Kolkata dated 06.03.2019.

2. In this case, the Karta of the assessee-HUF submitted that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020 and has duly filed the declarations in Form No. 1 and Form No. 2 but the Designated Authority has not issued the certificate in Form No. 3 as per Section 5(1) of the Scheme so far determining the tax payable by her under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, we permit the assessee to withdraw this appeal and dismiss the appeal with the liberty to the assessee that in case, there is any problem in issuance of the certificate in Form No. 3 by the Designated Authority or any other such situation making the assessee not eligible to opt for the Vivad Se Vishwas Scheme, 2020, it will have the liberty to approach this Tribunal with a request for restoration of this appeal.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on February 12, 2021.

**Sd/-
(A.T. Varkey)
Judicial Member**

**Sd/-
(P.M. Jagtap)
Vice-President)**

Kolkata, the 12th day of February, 2021

- Copies to :*
- (1) ***Vikram & Sons(HUF),
58/3, Biplabi Rashbehari Basu Road, Kolkata-700001***
 - (2) ***Income Tax Officer,
Ward-36(4), Kolkata,
110, Shantipally, Aayakar Bhawan Poorva,
Kolkata-700107***
 - (3) *Commissioner of Income Tax (Appeals)-10, Kolkata;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.